F.No. 01(01)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 21.08.2018

ORDER NO. 179 of 2018

Hon'ble HOD is pleased to partially modify the roster order no. **175 of 2018 for CESTAT Delhi** to the extent indicated below:-

On 23.08.2018 at 10.30 a.m. Hon'ble Shri C.L. Mahar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will also hear Customs and Excise Division Bench matters alongwith Service Tax Division Bench matters.

On 24.08.2018 at 10.30 a.m. Hon'ble Shri Bijay Kumar, Member (T) and Hon'ble Ms. Rachna Gupta, Member (J) will hear Customs Excise and Service Tax Division Bench matters.

On 23.08.2018 Hon'ble Shri Bijay Kumar, Member (T) will do chamber work.

By Order

(Bineesh Kumar K.S) Registrar

Copy to:

SPS to Hon'ble HOD/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/Commissioner(AR)/Notice Board/ Website/Guard File/Office Copy.

Dv. Registrar

F.No. 01(03)/Roster/CESTAT/2018 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 21.08.2018

ORDER NO. 180 OF 2018

Hon'ble HOD is pleased to partially modify the roster order no. 175 of 2018 from **27/08/2018 to 31/08/2018 for CESTAT, New Delhi** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Shri V.	From 27/08/2018 to 31/08/2018	Single Member Bench Matters

By order,

(Bineesh Kumar K. S.) Registrar

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